

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 26786 of 2020

Janghyaseni Mohapatra

....

Petitioner

Mr. Omkar Devdas, Advocate

-versus-

Government of Odisha and Others

....

Opposite Parties

Mr. P.K. Muduli, Addl. Govt. Advocate

CORAM:

THE CHIEF JUSTICE

JUSTICE R.K. PATTANAİK

Order No.

ORDER
05.04.2022

- 04.
1. Soft copy of this petition be collected from the Registry of this Court by the counsel for the State by producing a pen drive.
 2. Counter affidavit be positively filed within four weeks. Rejoinder affidavit thereto, if any, be filed before the next date.
 3. List on 7th July, 2022.

(Dr. S. Muralidhar)
Chief Justice

(R.K. Pattanaik)
Judge